

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2770
ANSWERED ON:14.03.2013
REFORMS IN LEGAL EDUCATION
Tandon Annu

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is considering a fresh round of consultations in reforms in legal education;
- (b) if so, the details thereof; and
- (c) the status of the earlier consultations on the same subject?

Answer

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

- (a) No, Madam.
- (b) Does not arise.
- (c) The matter is pending for consideration before the Parliamentary Standing Committee.